

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/69/IB/2017

PETITION NUMBER

: CP/468/IB/2017P

NAME OF THE APPLICANT

: G.V.RAVIKUMAR (RP) IN THE MATTER OF

THIRUPUR SURYA HITECH APPARELS PVT LTD

UNDER SECTION

: 33(2)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. RAVIII UMAR

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<u>ORDER</u>

Counsel for RP present. Counsel for Corporate Debtor present. Matter is adjourned for arguments. Put up on 10.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk